

ITEM NO.113

COURT NO.3

SECTION II-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1432/2012

KAMLA KAR

Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA

Respondent(s)

Date : 30-05-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH  
HON'BLE MR. JUSTICE A.S. BOPANNA  
(VACATION BENCH)

For Appellant(s)

Mr. Amit Sharma, Adv.  
Mr. R. C. Kohli, AOR

For Respondent(s)

Mr. Nishant Ramakantrao Katneshwarkar, AOR  
Mr. Anoop Kandari, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Heard learned counsel for the parties.

Arguments concluded.

Judgment reserved.

(MANISH SETHI)  
COURT MASTER (SH)

(RAJINDER KAUR)  
BRANCH OFFICER